

[Prof. Nirmala Kumari Shaktawat]

with which many memories of Shrimati Indira Gandhi are linked. But a very meagre amount has been allocated to the Rajasthan Canal. I would like to submit that Indira Gandhi Canal which was earlier called Rajasthan Canal may be treated as a national project so that water could be made available to the backward and the thirsty people of Rajasthan. (*Interruptions*)

I would also like to submit that many irrigation schemes are pending with the Centre. These schemes should be immediately cleared. There is one such scheme relating to Udaipur. One project relating to Chittorgarh was approved and Rajasthan Government had started some work also, but later on this scheme was handed over to the Centre as Super Zinc Smelter Project was to be supplied water from this project.

[*English*]

MR. CHAIRMAN : We now take up the Private Members' Business.

15.30 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Thirteenth Report

[*English*]

SHRI R.P. SUMAN (Akbarpur) : Sir, I beg to move :

"That this House do agree with the Thirteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 12th March, 1986."

MR. CHAIRMAN : The question is :

"That this House do agree with the Thirteenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 12th March, 1986."

The motion was adopted.

RESOLUTION RE: ELECTORAL REFORMS—*Contd.*

[*English*]

Mr. CHARMAIN : The House will now take up further Discussion on the Resolution regarding Electoral Reforms moved by Shri D.N. Reddy. Dr. G.S. Rajhans to continue his speech.

[*Translation*]

DR. G.S. RAJHANS (Jhanjharpur) : Mr. Chairman, Sir, last time when I was mentioning about booth capturing, I had narrated the story of Mafia. In the Central Hall many hon. Members asked me to narrate this story once again. Sir, it is not a story; it is a fact. There was an independent candidate, who was a notorious criminal and belonged to a mafia gang. He used to tour the area with an entourage of one hundred elephants, one hundred camels and one hundred jeeps in which there used to be two hundred people with unlicensed arms. He used to appeal to the voters to vote for him and for that they need not go to the booths to cast their vote, as he would cast the votes on their behalf. Similarly, he asked these people who did not want to vote for him to remain confined to their houses because if they went for casting their votes, they would not come back alive. I am telling the fact ...(*Interruptions*) Whatever is happening in Bihar is happening in U.P. also.

[*English*]

MR. CHAIRMAN : Please address the chair.

[*Translation*]

DR. G.S. RAJHANS : He was such a terror that the people did not venture out to cast their votes and he used to win by a margin of thousands of votes in every election. Later, he was killed.

[*English*]

SHRI SOMNATH CHATTERJEE (Bolpur) : It is a great loss to the country.